

F.No. 01(03)/Roster/CESTAT/2022 (part-2)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.05.2022

ORDER NO. 113 of 2022

Hon'ble President is pleased to order the sitting commencing from **06.06.2022** to **29.07.2022** for **CESTAT, Mumbai** as follows:-

CORAM	PERIOD	WORKS ASSIGNED
Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	From 20.06.2022 to 29.07.2022	Customs Division Bench Matters.
Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	From 06.06.2022 to 23.06.2022 and From 25.07.2022 to 29.07.2022	Excise and Service Tax Division Bench Matters
Mr. Sanjiv Srivastava, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	From 24.06.2022 to 01.07.2022 and From 11.07.2022 to 22.07.2022	Customs Division Bench Matters.
Mr. Sanjiv Srivastava, Hon'ble Member (Technical) and Mr. S. K. Pati, Hon'ble Member (Judicial)	From 06.06.2022 to 17.06.2022 and From 04.07.2022 to 08.07.2022	Excise and Service Tax Division Bench Matters
Mr. S. K. Mohanty, Hon'ble Member (Judicial)	From 06.06.2022 to 17.06.2022	Single Bench Matters
Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	From 20.06.2022 to 23.06.2022 and From 25.07.2022 to 29.07.2022	Single Bench Matters
Mr. S. K. Pati, Hon'ble Member (Judicial)	From 20.06.2022 to 01.07.2022 and From 11.07.2022 to 29.07.2022	Single Bench Matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other Division Bench and the other Member in the Division Bench will hear Single Member cases.
2. On every Friday afternoon special bench sitting, if any, will be notified with the approval of the available Senior Member.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to :-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2022(part-2)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.05.2022

ORDER NO. 114 of 2022


Hon'ble President is pleased to partially modify the roster order no. 96 of 2022 for **CESTAT, Allahabad** from **13.06.2022** to **15.06.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 13.06.2022 to 15.06.2022 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President and Mr. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. The hearing will take place through virtual mode.
2. In the absence of Hon'ble President, Mr. Anil Choudhary, Hon'ble Member (Judicial) will sit in the Division Bench.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Ahmedabad/P.A. to
Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad/Bar Association/O/o
Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2022(part-2)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.05.2022

ORDER NO. 115 of 2022

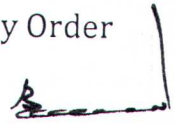
Hon'ble President is pleased to partially modify the roster order no. 74 of 2022 for **CESTAT, New Delhi** on **03.06.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 03.06.2022 At 2:30 p.m.	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	E/ROM/50223 & 50248/2020 in E/50169 - 50170/2019 CGST & CE - Raipur vs. Navbharat Fuse Co. Ltd. & CGST - CE - Raipur vs. Vishal Singh Director M/s. Navbharat Fuse Co. Ltd.

Note:

1. The hearing of Division Bench matters as per Roster Order No. 111/2022 will be taken after the hearing of the above Division Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2022(part-2)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.05.2022

ORDER NO. 116 of 2022

Hon'ble President is pleased to partially modify the roster order no. 94 of 2022 for **CESTAT, New Delhi** on **17.06.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 17.06.2022 Afternoon .	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	ST/ROM/50322/2022 in ST/53108/2016 And ST/ROM/50256/2022 in ST/53107/2016 M/s. Chimes Aviation Pvt. Ltd. vs. Commissioner of Service Tax, New Delhi

Note:

1. The hearing will take place through virtual mode.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, - Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar